NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/616/ (IB)/2017

NAME OF THE PETITIONER(S)

: AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: SUN PAPER MILL LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

v M/s. K. K. MURPALIFHARAN Counsel for Respondent Bull 2. N. IC. BMANGER Course Vor Relika Pe

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter and for making submissions. Time extended at request finally. Put up on 13.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc